

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1754/2024 IN C.P. (IB)/211(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Mr. Ajit Gyanchand Jain Interim
Resolution Professional of
Rajesh Cityspaces Private Limited
V/s
Rajesh Raghavji Patel
IN THE MATTER OF
Assets Care & Reconstruction Enterprise
Ltd
V/s
Rajesh Cityspaces Private Limited**

Section: 19(2), U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1754/2024: - Adv. Prathamesh Nirkhe i/b Adv. Amit Tungare appeared for the Applicant through VC. Adv. Prashansa Agrawal appeared for Respondent No. 1 to 5. Adv. Aditya Udeshi appeared for Respondent No-6. Counsel for the Respondent No.6 states that he has not received a copy of the application. Counsel for the RP/applicant is directed to serve a copy of the application to the counsel for the Respondent and the Respondent shall file his reply before the next date of hearing. Counsel for the Respondent No. 1 to 5 will also file their reply well before the next date of hearing. List this matter on **24.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)